

Writ Petition(s)(Civil) No(s). 235/2012

SAVELIFE FOUNDATION &amp; ANR

Petitioner(s)

VERSUS

UNION OF INDIA &amp; ANR

Respondent(s)

(with appln. (s) for extension of time)

Date : 04/03/2016 This petition was called on for hearing today.

CORAM :

HON&amp;#39;BLE MR. JUSTICE V. GOPALA GOWDA

HON&amp;#39;BLE MR. JUSTICE ARUN MISHRA

For Petitioner(s)

Mr. Kush Chaturvedi,Adv.

For Respondent(s)

UOI Mr. Pinky Anand, ASG

Mr. Sunita Sharma, Adv.

Mr. S.S. Rawat, Adv.

Mr. A.K. Panda, Adv.

Mr. R.K. Rathore, Adv.

Mr. R.R. Rajesh, Adv.

Mr. Anshuman Srivastava, Adv.

Mr. Rishabh Jain, Adv.

Mr. D.S. Mahra, Adv.

Mr. Gaurav Agrawal,Adv.

Ms. Ruchi Kohli, Adv.

Ms. Sharmila Upadhyay, Adv.

Andhra Pradesh Mr. Guntur Prabhakar,Adv.

Ms. Prerna Singh, Adv.

Maharashtra Mr. Kaushal Narayan Mishra, Adv.

Mr. Nishant Ramakantrao Katneshwarkar,Adv.

2

Telangana Mr. S. Udaya Kumar Sagar,Adv.

Mr. Krishna Kumar Singh, Adv.

Assam Mr. Navnit Kumar, Adv.

Riku Sarma, Adv.

For M/s Corporate Law Group

Odisha Mr. Pawan Upadhyay, Adv.

Mr. Sarvjit Pratap Singh, Adv.

Puducherry Mr. V.G. Pragasaam, Adv.

Mr. S. Prabu Ramasubramanian, Adv.

West Bengal Mr. Joydeep Mazumdar, Adv.

Mr. Parijat Sinha, Adv.

Mr. Debojyoti Bhattacharya, Adv.

Mr. Rohit Dutta, Adv.

Manipur Mr. Sapam Biswajit Meitei, Adv.

Ms. B. Khushbansi, Adv.

Mr. Vijayanand Sharma, Adv.

Mr. Ashok Kumar Singh, Adv.

Nagaland Mrs. K. Enatoli Sema, Adv.

Mr. Edward Behlo, Adv.

Mr. Amit Kumar Singh, Adv.

Uttarakhand Mr. Rahul Kaushik, Adv.

Ms. Bhuvneshwari Pathak Kaushik, Adv.

Ms. Shilpi Satya Priya Satyam, Adv.

Haryana Mr. Sanjay Kr. Visen, Adv.

Sikkim Ms. Aruna Mathur, Adv.

Mr. Avneesh Arputham, Adv.

Mr. Yusuf Khan, Adv.

Ms. Anuradha Arputham, Adv.

Chattisgarh &amp; M.P. Mr. C.D. Singh, AAG

Mr. Udit A., Adv.

Jharkhand Mr. Tapes Kr. Singh, Adv.

Mohd. Waquas, Adv.

Andaman &amp; Nicobar Mr. K.V. Jagdishvaran, Adv.

Mrs. G. Indira, Adv.

3

Mr. Anurag Kashyap, Adv.

UPON hearing the counsel the Court made the following  
O R D E R

Hearing concluded.

Judgment reserved.

(VINOD KUMAR)

COURT MASTER (MALA KUMARI SHARMA)

COURT MASTER